

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1877/2019

HAR DAYAL @ HARPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

I.A.No. 103030/21 (Application for bail)
in criminal appeal No. 1880/2019)

WITH

CrI.A. No. 1880/2019 (II)
(FOR GRANT OF BAIL ON IA 103030/2021)

Date : 27-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
 Mr. Rudra Pratap Yadav, Adv.
 Mr. Vishal Thakre, Adv.
 Mr. Abhay Singh Yadav, Adv.
 Mr. Gopal Singh, Adv.
 Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.No. 103030/21

Issue notice returnable on 26.10.2021.

Counter affidavit, if any, to be filed within a
period of two weeks from today.

In case, the appeals are not heard finally, the
request for bail shall be considered on that day.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER